

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Supplementary Item No. 1

CP(IB) No. 160/Chd/PB/2023

IN THE MATTER OF:

Punjab Ventures Capital Limited ...Petitioner

Vs.

SM Lawdigest Com Ltd. ...Respondent

Under Section: 7, IBC 2016

Order delivered on 23.04.2024

CORAM:

SH. L.N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : None

ORDER

No one is present despite repeated calls. In the interest of justice, let the matter be listed on 07.05.2024.

-sd-
(L.N. GUPTA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM